

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

LOK SABHA

UNSTARRED QUESTION NO. 4037

TO BE ANSWERED ON FRIDAY, THE 10TH AUGUST, 2018

19 Shravana, 1940(SAKA)

GST Compensation to States

**4037 : SHRI RAHUL SHEWALE:
: SHRI BHARTRUHARI MAHTAB:**

Will the Minister of **FINANCE** be pleased to state:

- a) whether the Union Government has compensated to the States/UTs for the reported revenue deficit on account of implementation of Goods and Services Tax (GST) and if so, the details thereof, State/UT-wise;
- b) whether the Union Government has received requests from these States/UTs to provide funds to the extent of their revenue deficit due to implementation of GST, if so, the details thereof, State/UT-wise along with the present status of such requests; and
- c) the other steps taken by the Union Government to ensure timely release of compensation to the said States/UTs?

ANSWER

MINISTER OF STATE IN MINISTRY OF FINANCE

(SHRI SHIV PRATAP SHUKLA)

(a) to (c): Yes Madam, as per provisions in Section 7 of the GST (Compensation to States) Act, 2017 loss of revenue to the States on account of implementation of Goods and Services Tax shall be payable during transition period and compensation payable to a State shall be provisionally calculated and released at the end of every two months during transition period of 5 years. As per Section 4 of the said Act, financial year 2015-16 has been taken as the base year for calculating compensation amount payable to States for loss of revenue during transition period. The projected nominal growth rate of revenue subsumed for a state during the transition period shall be 14% per annum. As per section 7(c) of the said Act, the total compensation payable in any financial year shall be difference between the projected revenue for any financial year and the actual revenue collected by a State. On this basis, the revenue loss due to implementation of GST to the states for the month of July, 2017 to March, 2018 and April to May, 2018 has been estimated to be Rs. 48178 crore (Annexure-I) and Rs. 3899 crore (Annexure-II) respectively and accordingly, States/UTs have been paid GST Compensation of Rs. 48178 crore for the period of July 2017 to March, 2018 and of Rs. 3899 crore for the period of April-May, 2018.

Details of GST Compensation released to States/ UTs for FY 2017-18.

| S. No. | Name of State/UT | GST compensation released for July and Aug 2017 (Rs. in Crore) | GST compensation released for Sep and Oct 2017 (Rs. in Crore) | GST compensation released for Nov and Dec 2017 (Rs. in Crore) | GST compensation released for Jan and Feb 2018 (Rs. in Crore) | GST compensation released for March 2018 (Rs. in Crore) | Total (Rs. In Crore) |
|--------|-------------------|--|---|---|---|---|----------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1 | Andhra Pradesh | 116 | 266 | 0 | 0 | 0 | 382 |
| 2 | Arunachal Pradesh | 15 | 0 | 0 | 0 | 0 | 15 |
| 3 | Assam | 338 | 331 | 15 | 202 | 94 | 980 |
| 4 | Bihar | 692 | 1054 | 373 | 922 | 99 | 3140 |
| 5 | Chhattisgarh | 253 | 562 | 219 | 449 | 106 | 1589 |
| 6 | Delhi | 115 | 42 | 0 | 0 | 169 | 326 |
| 7 | Goa | 68 | 35 | 99 | 50 | 29 | 281 |
| 8 | Gujarat | 1402 | 880 | 252 | 1153 | 590 | 4277 |
| 9 | Haryana | 476 | 325 | 0 | 398 | 262 | 1461 |
| 10 | Himachal Pradesh | 0 | 0 | 539 | 336 | 184 | 1059 |
| 11 | J & K | 367 | 314 | 127 | 329 | 23 | 1160 |
| 12 | Jharkhand | 313 | 489 | 94 | 369 | 103 | 1368 |
| 13 | Karnataka | 1189 | 2082 | 859 | 2116 | 1289 | 7535 |
| 14 | Kerala | 810 | 395 | 0 | 567 | 330 | 2102 |
| 15 | Madhya Pradesh | 433 | 908 | 0 | 1170 | 157 | 2668 |
| 16 | Maharashtra | 0 | 834 | 0 | 654 | 1589 | 3077 |
| 17 | Manipur | 24 | 0 | 0 | 0 | 0 | 24 |
| 18 | Meghalaya | 52 | 38 | 20 | 14 | 16 | 140 |
| 19 | Mizoram | 0 | 0 | 0 | 0 | 0 | 0 |
| 20 | Nagaland | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | Odisha | 333 | 687 | 306 | 693 | 245 | 2264 |
| 22 | Puducherry | 44 | 122 | 58 | 109 | 52 | 385 |
| 23 | Punjab | 1138 | 960 | 740 | 1199 | 581 | 4618 |
| 24 | Rajasthan | 1205 | 706 | 0 | 687 | 301 | 2899 |
| 25 | Sikkim | 0 | 0 | 0 | 6 | 0 | 6 |
| 26 | Tamil Nadu | 530 | 102 | 0 | 0 | 0 | 632 |
| 27 | Telangana | 7 | 162 | 0 | 0 | 0 | 169 |
| 28 | Tripura | 31 | 43 | 14 | 41 | 20 | 149 |
| 29 | Uttar Pradesh | 190 | 1330 | 0 | 604 | 308 | 2432 |
| 30 | Uttarakhand | 223 | 460 | 183 | 417 | 149 | 1432 |
| 31 | West Bengal | 441 | 567 | 0 | 600 | 0 | 1608 |
| | Total | 10805 | 13694 | 3898 | 13085 | 6696 | 48178 |

Details of GST Compensation released to States/UTs for FY 2018-19

| S. No. | Name of State/UT | GST compensation released for April- May, 2018 (Rs. in Crore) |
|--------|-------------------|---|
| (1) | (2) | (3) |
| 1 | Andhra Pradesh | 0 |
| 2 | Arunachal Pradesh | 0 |
| 3 | Assam | 0 |
| 4 | Bihar | 325 |
| 5 | Chhattisgarh | 257 |
| 6 | Delhi | 0 |
| 7 | Goa | 28 |
| 8 | Gujarat | 174 |
| 9 | Haryana | 0 |
| 10 | Himachal Pradesh | 225 |
| 11 | J & K | 147 |
| 12 | Jharkhand | 76 |
| 13 | Karnataka | 792 |
| 14 | Kerala | 67 |
| 15 | Madhya Pradesh | 130 |
| 16 | Maharashtra | 0 |
| 17 | Manipur | 0 |
| 18 | Meghalaya | 0 |
| 19 | Mizoram | 0 |
| 20 | Nagaland | 0 |
| 21 | Odisha | 282 |
| 22 | Puducherry | 79 |
| 23 | Punjab | 944 |
| 24 | Rajasthan | 106 |
| 25 | Sikkim | 0 |
| 26 | Tamil Nadu | 0 |
| 27 | Telangana | 0 |
| 28 | Tripura | 2 |
| 29 | Uttar Pradesh | 0 |
| 30 | Uttarakhand | 265 |
| 31 | West Bengal | 0 |
| | Total | 3899 |